

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:81
ANSWERED ON:19.07.2002
PROCUREMENT TARGET OF RICE
CHELLAMELLA SUGUNA KUMARI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether some State Governments particularly Andhra Pradesh have requested the Union Government to increase the rice procurement target of Food Corporation of India in the States from the current 50 per cent to 75 per cent;
- (b) if so, the details in this regard, State-wise; and
- (c) the response of the Union Government on these requests?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV)

(a),(b)&(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b)&(c) OF STARRED QUESTION NO.81 DUE FOR ANSWER ON 19.07.2002 IN THE LOK SABHA.

(a)&(b): A proposal has been received from the Government of Andhra Pradesh, vide its letter dated 13.7.2002, for amending the Andhra Pradesh Rice Procurement (Levy) Order, 1984 so as to increase the percentage of levy rice from the existing 50% to 75%. No such proposal has been received from any other State Government.

(c): The proposal received from the Government of Andhra Pradesh is being examined.